THE NATIONAL COMPANY LAW APPELLATE TRIBUNAL NEW DELHI

Un-numbered Company Appeal (AT) (Insolvency) No. /2018 (F.No.13/07/2018/ NCLAT/UR/612)

In the matter of:

Spectrum Voyages Pvt. Ltd. Appellant

Versus

Fortis Healthcare Ltd. Respondent

Appearance: Mr. Mukesh Kumar Sinha Advocate for the

Appellant.

25.07.2018

At the request of the learned lawyer put up tomorrow, i.e., on 26.07.2018 before the Registrar Court.

(Abni Ranjan Kumar Sinha) Registrar